

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1091 OF 2006

MOHD. HUSSAIN @ JULFIKAR ALI

Appellant (s)

VERSUS

THE STATE (GOVT. OF NCT) DELHI

Respondent(s)

(With appln(s) for stay)

Date: 15/11/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Md. Mobin Akhtar, Adv.
Mr. Arun Kumar Beriwal, Adv.

For Respondent(s) Mr. J.S. Atry, Sr. Adv.
Mr. V.K. Biju, Adv.
Mr. Rahul Kaushik, Adv.
Mrs. Anil Katiyar, Adv.
Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard both the learned counsels.
Hearing concluded.
Matter is reserved for Judgment.

(NAVEEN KUMAR)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER